

hons contained in the Law Commission's Report on the Reform of Judicial Administration published recently. The examination is likely to take some further time.

Colombo Plan

1414. Shri Ram Krishan Gupta: Will the Minister of Finance be pleased to state the nature and extent of aid to be given by India under the Colombo Plan during 1959-60 (Country-wise)?

The Minister of Finance (Shri Morarji Desai): The Government of India will continue to give technical assistance in the nature of provision of training facilities in India and services of Indian experts to India's neighbours who are members of the Colombo Plan, during 1959-60. In addition, during the same year, economic assistance will be given to Nepal through the Indian Aid Mission for the execution of development schemes, construction and maintenance of roads, and conducting of surveys, etc.

The exact extent of India's aid will depend on the requests, which may be received during 1959-60. The following budget provisions have been proposed for the coming financial year

Technical assistance to neighbouring countries	Rs 16,25,000
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Economic assistance to Nepal	Rs 1,90,00,000
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Sanskrit University at Kurukshetra

1415. { Shri Ram Krishan Gupta:
Shri Prakash V. Shastri:

Will the Minister of Education be pleased to state.

(a) whether it is a fact that the Punjab Government have requested the Government of India for aid for establishing a residential Sanskrit University at Kurukshetra; and

(b) if so, the action taken thereon?

The Minister of Education (Dr. K. L. Shrinani): (a) and (b). No, Sir. But in December, 1958, such a request was received by the University Grants Commission and the Punjab Government was informed that the general policy of the Commission was not to make any grants towards the establishment of new Universities

Reorganisation of Secretariats of Union Territories

1416. { Shri Ram Krishan Gupta:
Shri Hem Raj:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No 836 on the 15th December, 1958 and state the further progress made in the reorganisation of administrative set up of Secretariats of Himachal Pradesh, Manipur and Tripura?

The Minister of Home Affairs (Shri G. B. Pant): The matter is still under consideration

Raw Material for Steel Re-rolling Mills

1417. Shri Ram Krishan Gupta: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that steel re-rolling mills are experiencing difficulty in getting raw material, and

(b) if so, the steps taken in the matter?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir, till recently supply of billets to the re-rollers was inadequate to meet their entire requirements

(b) With the increased indigenous production of billets, the position has improved from the beginning of this year. The allotment of billets to re-rollers has been nearly doubled from the current quarter.